

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

For the attention of the stakeholders of Oyster Holdings Private Limited

1.	Name of corporate person	Oyster Holdings Private Limited
2.	Date of incorporation of corporate person	26/05/1995
3.	Authority under which corporate person is incorporated/ registered	Registrar of Companies, Tamil Nadu, Chennai
4.	Corporate Identity Number of corporate person	U67120TN1995PTC096841
5.	Address of the registered office of corporate person	New No. 8, Old No. 4, Thiruveedhi Amman Street, Ramakrishna Nagar Chennai-600028
6.	Liquidation commencement date of corporate person	19/03/2021
7.	Name, address, email address, telephone number and the registration number of the liquidator	Name – Chitra Srinivas Address-Plot No. 43 to 48, G.R. Flats, Flat B7, Anbu Nagar 1 st Street, Valasaravakkam, Chennai- 600087 Email – schitra18@gmail.com Telephone Number - +91 98843 55245 Registration No. - IBBI Reg No. - IBBI/PA-002/IP- N00249/2017-18/10734
8.	Last date for submission of claims	18/04/2021

Notice is hereby given that the Oyster Holdings Private Limited has commenced voluntary liquidation on 19/03/2021.

The stakeholders of Oyster Holdings Private Limited are hereby called upon to submit a proof of their claims, on or before 18/04/2021, to the liquidator at the address mentioned against item 7.

The submission of proof of claim is to be made in accordance with the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017. The following forms shall be submitted along with an affidavit and documentary proof.

Form B - Proof of claim by operational creditors except workmen and employees

Form C – Proof of claim by financial creditors.

Form D – Proof of claim by a workman or employee

Form E - Proof of claim by authorised representative of workmen or employees.

Form F – Proof of claim by other stakeholder.

The above-mentioned forms can be downloaded from the website www.ibbi.gov.in provided in the home page under quick links.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date – 22/03/2021

Place – Chennai

CHITRA SRINIVAS
INSOLVENCY PROFESSIONAL
IP Reg No. IBBI/PA-002/IP-N00249/2017-18/10734


Name – Chitra Srinivas
Designation- Liquidator